

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "F" NEW DELHI**

**BEFORE SHRI C.M GARG, JUDICIAL MEMBER
AND
SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER**

आयकर अपील सं./I.T.A. No.3236/Del/2019

(निर्धारण वर्ष / Assessment Year : 2014-15)

Vishesh Goel C-5, LGF, Lajpat Nagar-3, New Delhi-110024	बनाम/ Vs.	ITO Ward 70 (2) New Delhi
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. AMPFG6947F		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)

अपीलार्थी ओर से /Appellant by :	Ms. Gunjan Jain, CA
प्रत्यर्थी की ओर से / Respondent by :	Sh. Anil Kumar Sharma, Sr.DR

सुनवाई की तारीख / Date of Hearing	22.08.2022
घोषणा की तारीख /Date of Pronouncement	22.08.2022

आदेश/ORDER

PER PRADIP KUMAR KEDIA, AM:

The captioned appeal has been filed at the instance of the assessee against the order of the Commissioner of Income Tax (Appeals)-28, New Delhi ('CIT(A)' in short), dated 25.03.2019 concerning AY 2014-15.

2. The captioned assessee has sought to withdraw the appeal listed above on the ground that assessee has opted to avail benefits of 'Vivad se

Vishwas Scheme, 2020' (VSV). As per letter dated 14.06.2022 filed by assessee, it is submitted that assessee does not seek to pursue the said appeal owing to exercise of option for availing VSV Scheme and consequently requested that assessee's application for withdrawal of appeal may please be granted.

3. The Id. Departmental Representative for the Revenue stated that he has no objection to withdraw the appeal in the circumstances narrated on behalf of the assessee.

4. In the light of requests made on behalf of the captioned party, the appeal is dismissed as withdrawn. However, in the event, the assessee fails to avail the benefit of VSV Scheme for any bonafide reasons, then the assessee concerned will be at liberty to seek restoration of original appeal for hearing before ITAT in accordance with law.

5. In the result, the captioned appeal is dismissed as withdrawn.

This Order pronounced on 22/08/2022

Sd/-
(C.M. GARG)
JUDICIAL MEMBER

Dated:22/08/2022

Neha, Sr. Private Secretary

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

Sd/-
(PRADIP KUMAR KEDIA)
ACCOUNTANT MEMBER

ASSISTANT REGISTRAR ITAT
NEW DELHI